



SEMINAR ON MUSIC, CINEMA AND LAW:

Exploring the Intersections of Art, Culture and Law

INVITATION



KERALA JUDICIAL ACADEMY

&

**THE NATIONAL UNIVERSITY OF ADVANCED LEGAL
STUDIES (NUALS)**

Cordially invite you to the

**SEMINAR ON
MUSIC, CINEMA AND LAW**

Exploring the Intersections of Art, Culture and Law

11th to 13th September 2026

Venue

Bolgatty Palace & Island Resort

Ernakulam, Keralam

PROGRAMME

FRIDAY 11th SEPTEMBER 2026

**Curtain Raiser – Celebrating the Harmony of Art,
Culture and Law– 06:15 p.m. onwards**

06:00 p.m. – 06:15 p.m.		:	Arrival of the Dignitaries and Guests
06:30 p.m. to 07:15 p.m.	:	Cultural Evening - (Sponsored by the Department of Cultural Affairs, Government of Kerala, Kerala Kalamandalam, Kerala Sangeetha Nataka Akademi & Chalachitra Academy) i. "Navarasa" – A specially curated classical dance presentation by Kerala Kalamandalam, portraying the nine aesthetic emotions (Rasas) that have profoundly influenced Indian performing arts, literature, and jurisprudential thought.	

CULTURAL EVENTS – INAUGURAL CEREMONY 07.30 p.m. to 08:00 p.m.		
National Song		
Welcome Address	:	Prof. (Dr.) G.B. Reddy Vice Chancellor, NUALS
Lighting of the Lamp		
Inaugural Address	:	Sri. V.D. Satheesan Hon'ble Chief Minister of Keralam
Chief Guest's Address	:	Hon'ble Mrs. Justice V. Mohana Judge, Supreme Court of India
Special Address	:	Hon'ble Mr. Justice Soumen Sen Chief Justice, High Court of Kerala
Thematic Address	:	Hon'ble Mr. Justice Anil K. Narendran Judge, High Court of Kerala & President, Board of Governors, Kerala Judicial Academy

In the presence of	:	Distinguished Judges of the Hon'ble High Court of Kerala , including the Members of the Board of Governors of the Kerala Judicial Academy & Sri. P. C. Vishnunadh (Hon'ble Minister for Tourism & Culture, Government of Keralam & Other Ministers and Dignitaries)
Vote of Thanks	:	Sri. Sujith K.N. Director, Kerala Judicial Academy
National Anthem		

08.10 pm to 09:30 p.m.	:	Cultural Events Contd... ii. Jugalbandi – An exclusive musical confluence sponsored by the Department of Cultural Affairs, Government of Keralam, in association with ITC-Sangeet Research Academy, Kolkata.
09:30 p.m. onwards - Dinner Reception – in honour of the Hon'ble Mrs. Justice V. Mohana, Hon'ble Judges, distinguished delegates, resource persons, and invited guests.		

SATURDAY 12th SEPTEMBER 2026

WORKING SESSIONS

08.00 a.m. to 08.30 a.m.	:	Registration
08.30 a.m. to 09.30 a.m.	:	Paper Presentation by registered participants in the presence of Hon'ble Mr. Justice Bechu Kurian Thomas (Judge, High Court of Kerala) Hon'ble Dr. Justice Kauser Edappagath (Judge, High Court of Kerala)

ACADEMIC SESSIONS – INAUGURAL CEREMONY

09:45 a.m. to 10:15 a.m.

09:30 a.m. to 09:45 a.m.	:	Arrival of Dignitaries and Guests
Welcome Address	:	Sri. Gopakumar G. (Registrar General, High Court of Kerala)

Lighting of the Lamp by

Hon'ble Mrs. Justice V. Mohana
Judge, Supreme Court of India

Hon'ble Mr. Justice Soumen Sen
Chief Justice, High Court of Kerala

**Hon'ble President and Members of the Board of Governors of the
Kerala Judicial Academy**

Keynote Address	:	Hon'ble Mrs. Justice V. Mohana Judge, Supreme Court of India
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SESSION I: MUSIC AND LAW

10:30 a.m. to 01:00 p.m.

Chairs–

Hon'ble Mrs. Justice Prathiba M. Singh (Judge, High Court of Delhi)

Hon'ble Mr. Justice Somasekhar Sundaresan (Judge, High Court of Bombay)

Speakers–

Prof. Prabuddha Ganguli, CEO, Vision-IPR, Mumbai – *Copyright in Music, Legal Challenges & Musical Contracts*

Prof. V. K. Ahuja, Director, Indian Law Institute, New Delhi - *The Digital Symphony: Artificial Intelligence, Technology, and the Commercial Music Industry: Legal Perspectives*

Sri. Jaideep Gupta, Senior Advocate, Supreme Court of India – *Interpretation of Music and Interpretation of Law*

Sri. Pragyan Pradip Sharma, Senior Advocate, Supreme Court of India – *Copyright in Sound Recordings, Musical Contracts etc.*

01:00 p.m. to 02:00 p.m. - LUNCH

SESSION II: CINEMA AND LAW

02:00 p.m. to 04:30 p.m.

Chairs–

Hon'ble Mr. Justice Raja Vijayaraghavan. V.
(Judge, High Court of Kerala)

Hon'ble Mr. Justice Sabyasachi Bhattacharyya
(Judge, High Court of Calcutta)

Speakers–

Sri. Goutam Ghose, Film Director – *The Film Maker's Perspective:
A Comprehensive Overview (Online)*

Sri. Shyamaprasad, Film Director – *The Film Maker's Perspective:
Navigating Rights and Creative Assets*

Prof. (Dr.) Anirban Mazumder, Professor, National University of Juridical
Sciences, Calcutta – *Folk Music, Copyright, and Indian Cinema*

Sri. Nikhil Narendran, Advocate & TMT Partner, Trilegal – *Digital Platforms
and Cinema Contracts in Film Industry: Evolving Avenues and Legal
Challenges*

Dr. Rachitha Ravi, HoD, Department of Mohiniyattam, Kerala Kalamandalam
– *Sharing Perspectives on Copyright Aspects of Choreography*

Dr. Muthumani Somasundaran, Assistant Professor, Inter University Centre
for IPR Studies, CUSAT Kochi and Cine Artist – *Choreography and Cinema:
Legal Lacunae*

Cultural Evening- (Sponsored by the Department of Cultural Affairs, Government of Kerala, in association with ITC-Sangeet Research Academy, Kolkata & Kerala Sangeetha Nataka Akademi)		
5:30 p.m. to 06:30 p.m.	:	Nangiar Koothu Performance by Smt. Usha Nangiar
06:40 p.m. to 09:00 p.m.	:	Curated Cultural Presentations featuring distinguished performances by ITC-Sangeet Research Academy, Kolkata
09:00 p.m. onwards - Dinner Reception - in honour of the Hon'ble Judges, distinguished delegates, resource persons and invited guests.		

SUNDAY 13th SEPTEMBER 2026

09:00 a.m. to 09:45 a.m.	:	Paper Presentation by registered participants in the presence of Hon'ble Mr. Justice Gopinath P. Judge, High Court of Kerala Hon'ble Mr. Justice Syam Kumar V.M. Judge, High Court of Kerala
SESSION III: INTERPRETATION OF MUSIC AND INTERPRETATION OF LAW 10:00 a.m. to 12:00 p.m.		
Chairs – Hon'ble Mr. Justice Aniruddha Bose (Former Judge, Supreme Court of India & Director, National Judicial Academy) Hon'ble Mr. Justice C.V. Karthikeyan (Judge, High Court of Madras) Speakers – Sri. Jaideep Gupta (Senior Advocate, Supreme Court of India) Pandit Partha Chatterjee (Sitar Maestro) Sri. Sreevalsan J. Menon (Carnatic Vocalist & Composer)		

**Cultural Programmes – (Sponsored by the Department of Cultural Affairs,
Government of Keralam & Kerala Sangeetha Nataka Akademi)**

12:15 p.m. to 02:00 p.m.

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**Hindustani Classical Vocal Concert –
Pandit Uday Bhawalkar**

(Indian Classical Vocalist and Exponent of the
Dhrupad Tradition)

02:00 p.m. to 03:00 p.m. - LUNCH

03:00 p.m. to 05:00 p.m.

:

Carnatic Classical Vocal Concert –

Sri. Sreevalsan J. Menon

(Carnatic Vocalist & Composer)

Closing Remarks & Vote of Thanks

Prof. (Dr.) Athira P.S.

(Programme Coordinator, NUALS)